

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO 384 OF 1996

Applicant(s) Chautha Ram

Respondent(s) GOI & Ors.

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry

Orders of the Tribunal

4-2-98

None present for the applicant.

vide order sheets dated 17th March, 1997 and 21st July, 1997, the learned counsel for the applicant was directed to produce the original of annexure A/1. Thereafter the case was ^{fixed} placed on various dates but in absence of formation of Division Bench, the case could not come up. In any case, in compliance of the order, the learned counsel for the applicant has not placed the requisite document on record. Even today, none is present on behalf of the applicant. Therefore, the case is dismissed for non-prosecution.

Copy of order
sent along with
OA petition
sent to P1 to 3
by Regd AD
vide No
516053
dt 26-2-98
w 23/2/98

Copy of
order ✓
sent to
P1 by
Regd AD
vide No
1012/98
dt 10/2/98

Gopal Singh

Gopal Singh
Adm. Member

A. K. Mishra

ए. के. मिश्रा
A. K. MISHRA
न्यायिक सदस्य
JUDL MEMBER